

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s Kiran Global Chem Ltd**

**PETITION NUMBER** : **IBA/45/2020**

**APPLICATION NUMBER** : a) **IA/565(CHE)/2021**  
b) **IA(IBC)/1113(CHE)/2022**  
c) **IA(IBC)/23(CHE)/2023**  
d) **IA(IBC)1064(CHE)/2022**

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**ORDER**

Ld. Counsel Mr. P. Ramesh Kumar for the RP.

In this case the resolution plan is approved and an Application would be filed next week.

The Counsel for the RP stated that the above Applications may be heard later.

Therefore the above Applications are posted on **30.05.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk